

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO. 674 of 1996

DATE OF JUDGEMENT: 5.6.96

BETWEEN:

M.JAGANNADHA RAO

.. Applicant

and

1. The Senior Divisional Personnel Officer,
S.C.Railway, Guntakal Division,
Guntakal, Anantapur Dist.

2. The Chief Personnel Officer,
S.C.Railway, Rail Nilayam,
Secunderabad.

.. Respondents

COUNSEL FOR THE APPLICANT: SHRI B.NARASIMHA SARMA

COUNSEL FOR THE RESPONDENTS: SHRI K.SIVA REDDY, ADDL.CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMINISTRATIVE)

JUDGEMENT

Heard Shri M.C.Jacob on behalf of Shri B.Narasimha Sarma, learned counsel for the applicant and Shri K.Siva Reddy, learned standing counsel for the respondents.

2. This OA is filed praying for direction to the respondents to fix the pay of the applicant at the stage of Rs.1480/- instead of Rs.1440/- with effect from 1.2.1986 on par with his junior by way of stepping up as implemented in the case of the juniors with all consequential benefits including arrears from 1.2.1986.

3. The applicant had submitted a representation to RL requesting for stepping up of pay as above (AnnexureIII).



(20)

~~But~~ that representation was forwarded by the letter No.G/P.524/V.Vol.2, dated 7.4.94 (Annexure-IV) to R-2 for taking further action. But R-2 had disposed of the reference from R-1 by his letter No.P.SG/481/Fixation, dated 15.4.92 (Annexure-V) advising R-1 to take suitable decision as it is within his powers to take a decision in this stepping up ~~of~~ pay case. But it is stated that no reply has been received either from R-2 or from R-1 so far. In view of the above, it is justifiable to dispose of this application by directing R-1 to take a decision in accordance with the rules.

4. In the result, the following direction is given:-

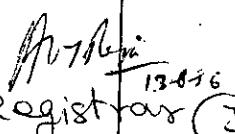
R-1 should dispose of the representation of the applicant dated 22.3.1994 (Annexure-III) in accordance with the rules in this connection within a period of three months from the date of receipt of a copy of this order.

5. The OA is ordered accordingly at the admission stage itself. No costs.


(R. RANGARAJAN)
MEMBER (ADMN.)

DATED: 5th June, 1996
Open court dictation.

vsn


Dy. Registrar (S) 13-6-96

Contd...

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O.A.NO.674/96

Copy to:

1. The Senior Divisional Personnel Officer,
South Central Railway, Guntakal Division,
Guntakal, Ananthapur District.
2. The Chief Personnel Officer,
South Central Railway, Railnilayam,
Secunderabad.
3. One copy to Mr.B.Narasimha Sarma, Advocate,
CAT, Hyderabad.
4. One copy to Mr.K.Siva Reddy, Addl.CGSC,
CAT, Hyderabad.
5. One copy to Library,CAT, Hyderabad.
6. One duplicate copy.

YLKR

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CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

DATED: 5.6.96.

ORDER/JUDGEMENT

M.A. NO/R.A/C.A. No.

IN

O.A. NO. 674/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

No. Spare Copy

